

**GOVERNMENT OF GOA  
OFFICE OF THE PRINCIPAL  
COLLEGE OF ENGINEERING, GOA  
FARMAGUDI-PONDA GOA  
Ph:0832 2336401, E-mail:-ppl@gec.ac.in**

**AUCTION NOTICE  
(E-TENDER MODE ONLY)**

Auction Notice No. GEC/C/AUCTION/DEPT/2019-20/1779

Dated:07/06/2019

Sub.: - Tender for disposal of condemned and unserviceable articles belongings to Principal Goa College of Engineering, Farmagudi Ponda Goa

E-Tenders are invited online to dispose off unserviceable and condemned articles on “As is where is basis”, so as to reach the office of the Principal Goa College of Engineering, farmagudi upto 3:00 pm on 01/07/2019. The last date to request for e-tender documents is 28/06/2019 upto 1:00 pm. E-tenders will be opened in the office of the Principal, Goa College of Engineering, Farmagudi Ponda on 03/07/2019 at 11:00 a.m, during which period the tenderers or their authorized representatives may remain present.

Tender catalogue along with terms and conditions can be downloaded from the e-tender website, [www.tenderwizard.com/GOA](http://www.tenderwizard.com/GOA) upon the following condition.

1. Cost of Auction Catalogue:-Rs.1000/-
2. Cost of e-tender Processing fee:-Rs.1,500/-

Mode of Payment towards tender document fee (TDF), E-Tender Processing Fee (TPF) and Earnest Money Deposit (EMD) to be paid online through e-payment mode via:

1. National Electronics Fund Transfer (NEFT) / Real-Time Gross Settlement (RTGS)/Axis bank Over-the-counter (OTC). Tenderer requires download pre-printed challan towards credit of ITG available on e-tender website and make its payment through any of their banks.
2. Internet payment gateway (debit/Credit Card of type VISA, MASTER CARD or RuPAY).
3. Net Banking: Payment can be made through the Internet Banking of Any Bank.

Note: Any payments made through NEFT/RTGS/OTC will take 24 hours for its reconciliation . hence the payments through NEFT/RTGS/OTC should be made at least TWO BANK WORKING DAYS in advance before any due date and upload scanned copy of challans in the e-tender website as a token of payment.

The online application should accompany the following documents (Scan and Upload on the e-tender website [www.etender.goa.gov.in](http://www.etender.goa.gov.in) OR [www.tenderwizard.com/GOA](http://www.tenderwizard.com/GOA)):

- a) PAN card
- b) GST Registration Certificate.

The condemned articles shall be available for inspection from 18/06/2019 to 28/06/2019 upto 04:00 pm (During Office Hours and working days by prior appointment. Contact 0832 2336307)

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DATED:-07/06/2019

LOT NO.	Details of Lot	EMD	Cost of tender	of e-tender processing fee
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01	Unserviceable articles belonging to Goa college of Engineering.	25% of Bid value	Rs.1000/-	Rs.1,500/-
Date of inspection		18/06/2019 to 28/06/2019 up to 4:00 pm		
The last date/time for online application		28/06/2019 up to 1:00 pm		
The last date/time for online submission of tender		01/07/2019 up to 3:00 pm		
The date & time of opening of online tender		03/07/2019 at 11:00 am		

All the bidders should furnish EMD (Earnest Money Deposit) equivalent to 25% of the bid value to be paid online through e-payment mode via NEFT/RTGS/OTC/Debit card/credit card facility/net banking with pre-printed challans available on e-tendering website and directly credit the amount to ITG account as generated by challan for NEFT/RTGS/OTC.

- (a) **Refund of earnest Money:** The EMD of all those bidders, whose bids are not accepted (except that of the second highest bidder), shall be returned after the date of auction. The EMD of the second highest bidder will be returned only after the finalization of sale with the highest bidder.
- (b) **Mode of payment of Bid value:** The EMD of the successful bidder will be adjusted against their respective final bid value. The balance 75% of the bid value will be deposited by the bidder within 07 (seven) days after getting intimation from the Auctioning Authority/Head of department by way of Demand draft in favour of the concerned department.
- (c) **Forfeiture of Earnest Money:**
1. **Failure to effect balance payment:** In case the highest bidder fails to effect balance payment of 75% of the bid value within the stipulated time period prescribed, the second highest bidder can be considered if he fulfills the required criteria. In such cases the EMD deposited by the first highest bidder shall be forfeited in favour of Government.
  2. **Failure to take delivery of items:** The successful bidder shall take delivery of the items within three weeks of receiving the intimation from the department. Failure to take delivery within stipulated time period or extended time period (if any), the amount deposited by bidder shall stand forfeited to Government.

GST as applicable will be recovered from the successful bidder at the prevailing rates on the amount quoted by the bidder on the bid articles at the time of final payment.

- (d) The successful tenderer/bidder upon acceptance of tender should get themselves registered with the Office of Commissioner of commercial taxes, Government of Goa, Panjim Goa and true copies of certificates of such valid registrations should be submitted to the principal, Goa College of Engineering, Farmagudi, Ponda Goa to enable this office to issue of Sale Letter.
- (e) The tenderers/bidders should have digital signature certificate to participate in e-tendering mode.
- (f) The tenderers/bidders should have GST registration certificate.
- (g) The department reserves the right to accept or reject any or all tenders without assigning any reason thereof.

Sd/-  
Principal  
Goa College of Engineering  
Farmagudi Ponda Goa